

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH: ALLAHABAD.

M.A. No.1186 of 2005

IN

ORIGINAL APPLICATION NO.387 OF 2005

ALLAHABAD, THIS THE 15th DAY OF APRIL, 2005

QUORUM : HON. MR. K. B. S. RAJAN, J.M.

Nathu Ram Kushwaha, P.A. Orai, Head Office of Post and Telegraph, District Jalaun at Orai.

.....Applicant.

Counsel for applicant : Shri Raj Kumar.

Versus

1. Union of India through the Secretary, Department of Post and Telegraph, Govt. of India, New Delhi.
2. Post Master General, Agra.
3. Senior Superintendent of Post, Jhansi Division, Jhansi.
4. Post Master, Head Post Office (H.S.G.I.), Orai.

.....Respondents.

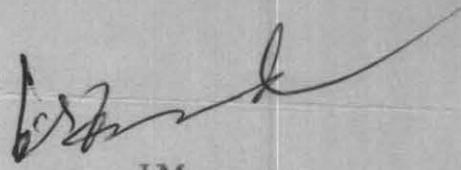
Counsel for Respondents : Sri S. Singh.

ORDER (Oral)

HON'BLE MR. K.B.S. RAJAN, J.M.

M.A. No.1186/05 has been filed seeking withdrawal of the O.A.

2. Though it has been stated that this application is accompanied by an affidavit, the same is conspicuously missing. However, counsel for the applicant makes statement at the bar that the grievances, sought to be redressed through this O.A., already stands redressed by the administrative actions. Hence, the O.A. is permitted to be withdrawn.
3. Ordered accordingly.



J.M.

Asthana/